IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 66(ND)/2013

IN THE MATTER OF:

Rodemadan Holdings Ltd.

APPLICANT / PETITIONER

Vs

International Trade Expo Centre Ltd. &

.... RESPONDENT

Ors.

SECTION:

Under Section 397/398

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s):-

Mr. Gaurav M. Liberhan and Mr. Neeraj K.

Gupta, Advocates

For the Respondent(s):-

Mr. Deepak K. Vijay, Advocate

Mr. K. Datta, Mr. Deepak Vijay, Mr. Abhinav Hansaria and Ms. Prachi Johri,

Advocates

ORDER

Let the matter be released as part heard as the arguments were heard long back. It may be shown in the list of Principal Bench for 05.03.2018.

(M. M. KUMAR)
PRESIDENT

(R. VARADHARAJAN) MEMBER (JUDICIAL)